

1	2	3	4	5	6	7
		Multiple State project (AP, Karnataka, Maharashtra, Orissa, Tamilnadu)				
<b>NTPC</b>						
5.	907-Ind	Unchahar-II Uttar Pradesh	1279.510	160.000	2x210MW	Award for Boiler, Turbine, Generator placed, work in progress.  1st unit to be commissioned by Jan 2000. & 2nd Unit by July 2000
<b>Powergrid</b>						
6.	1405-Ind	Power Transmission (Sector) project.  Multiple State Project	1776.100	275.000	Not Applicable	Award placed for some projects. Work in progress, balance awards in process.  all works to be completed By June 2000.

**Traditional Fishermen**

895. SHRI T. GOPAL KRISHNA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the reasons for decline in the catch of the traditional fishermen in coastal areas;

(b) the impact of unbridled deep sea fishing;

(c) whether there is a fishery policy on the analogy of food policy;

(d) if so, its details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) The fish production from the marine sector in the country has increased from 25.76 lakh tonnes in 1992-93 to 27.07 lakh tonnes in 1995-96. The contribution from the deep sea sector out of this is only about 30 thousand tonnes and the remaining production is from the traditional and small-scale mechanised sector, this indicates that there is no decline in the production of fish from this sector.

(b) In view of (a) above, the question does not arise.

(c) to (e). Action has been initiated to formulate a National Fisheries Policy.

**Encroachment**

896. SHRI I.D. SWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "SC's warning on encroachment" appearing in the Tribune dated October 31, 1996;

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) and (c). Land being a State subject, the encroachment of land has to be dealt with by the concerned State or local Government or other land-owning agency in accordance with the policy laid down by Govt. for handling such situations on location specific basis. However, Supreme Court's directions/ observations will have to be kept in view by the State Government while formulating such policy.

**Foreign Assistance for NCES**

897. SHRI BANWARI LAL PUROHIT : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have sought

assistance from World Bank and KFW Germany for promoting the use of non-conventional energy sources.

(b) if so, the details thereof alongwith terms and conditions: and

(c) the projects where the Government propose to invest the World Bank assistance?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). Government have approached the World Bank and KFW, Germany for grant assistance from Global Environmental Facility and loan assistance from KFW for a 140 MW Integrated Solar Combined Cycle Power Plants, comprising of 35 MW solar thermal component and 105 MW gas based power component at Mathania, Distt. Jodhpur, Rajasthan, to be implemented by Government of Rajasthan as Centrally Sponsored Project. The World Bank has approved a grant assistance of US \$ 49 million from Global Environmental Facility including US \$ 4 million as Technical Assistance for the project. Government of Germany has also approved a loan of DM 250 million for this project, which includes DM 116.8 million on soft terms and DM 133.2 million on commercial terms.

Government have also approached KFW, Germany with a project proposals from Indian Renewable Energy Development Agency for a loan assistance of DM 400 million to IREDA for developing a line of credit for renewable energy projects.

In addition, a project entitled "India Renewable Resources Development Project" with an IDA credit of US \$ 115 million and CEF grant of US \$ 26 million from the World Bank, grant of US \$ 4 million from the Swiss Development Cooperation and tied aid credit of US \$ 15 million from the Danish Export Finance Corporation, is already under implementation, under which loan assistance for projects in three renewable energy sectors, namely Small Hydro, Wind Energy and Solar Photovoltaics, is provided by IREDA.

#### LPG Bottling Plant

898 SHRI RAJIV PRATAP RUDY : Will the PRIME MINISTER be pleased to state :

(a) whether the State of Bihar has the lowest ratio of LPG Bottling Plants in relation to population in the country;

(b) if so, the reasons and justification therefor, and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) LPG bottling plants are set up depending on the demand for packed LPG in the State. The packed

demand of existing consumers, who are enrolled with the distributors of PSU Oil Companies in the State of Bihar, is being fully met. The packed LPG demand in the State of Bihar is being met from the following existing LPG bottling plants as per the details given below :

(Capacity in TMTPA)

Location	Existing bottling capacity	Augmentation planned during VIII Plan Period	Augmented bottling capacity
Jamshedpur	44	44	88
Barauni	15	-	15
	59	44	103

In addition to the above, the demand of Bihar is also being met by PSU's bottling plants located in the adjoining States. However, two new bottling plants at Purnea and Begusarai with capacity of 10 TMTPA and 22 TMTPA respectively are being set up under the VIII Plan.

[Translation]

#### Refineries

899 SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) the quantum of Oil processed by various oil companies, refinery-wise, during the last three years till date.

(b) the extent of capacity utilisation, oil company-wise and refinery wise and whether this capacity utilisation has been in consonance with the capacity thereof.

(c) if so, the details in this regard.

(d) if not, the reasons therefor, and

(e) the steps taken or proposed to be taken by the Government to ensure the optimum utilisation of the capacity of these oil companies and refineries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) to (c). The company-refinery-wise installed capacity, actual throughput and capacity utilisation, is given in the Statement.

(d). The capacity utilisation of Barauni, Guwahati, BRPL were lower due to inadequate crude availability from Assam oil fields. The capacity utilisation of MRL was lower during the year 1993-94 due to major shutdown for lube refinery revamp jobs and during 1995-96, due to major fire in CDU.

(e) Some of the steps taken/proposed to be taken to increase the optimum utilisation of the refineries are:-

(i) The Govt. has approved the proposal of IOC for laying of a crude oil pipeline from Haldia